

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**  
**Review Application No. 21 of 2016**

**in**  
**Appeal No. 64 of 2015 (SZ)**  
**(Circuit Bench case)**

In the matter of :-

Shammy Thilakan & 2 others Kollam, Kerala  
Vs.

1. Kerala State Pollution Control Board  
rep. By its Secretary, Thiruvananthapuram  
2. The Chief Environmental Engineer, Kerala State Pollution Control Board, Kollam  
3.S. Sreekumar

**CORAM : HON'BLE MR.JUSTICE Dr.P. JYOTHIMANI, JUDICIAL MEMBER**  
**HON'BLE MR.P.S.RAO, EXPERT MEMBER**

Present: Applicant : Mr.P.K.Suresh Kumar ,Senior Counsel & Mr.K.P.Sudheer

Respondent No.1 & 2 : Mr.T.Navin

Respondent No.3 : M/s.M.R.Anison, S.Sunil Narayanan, H.Vijay Kumar,  
M/s.Sukumaran & Usha

Note of the Registry	Orders of the Tribunal
Item No.12	Date: 6 <sup>th</sup> October, 2017 Post this application on 04.12.2017.  <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>